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## (2023) 11 DEL CK 0170 Delhi High Court

Case No: Civil Writ Petition No. 14939 Of 2023

Union Of India Through

Secretary & Anr

**APPELLANT** 

Vs

Mahipal Singh RESPONDENT

Date of Decision: Nov. 21, 2023

Hon'ble Judges: V. Kameswar Rao, J; Anoop Kumar Mendiratta, J

Bench: Division Bench

Advocate: Sushil Raaja, L. R. Khatana

Final Decision: Dismissed

Judgement